

File No. RCD-15001/20/2021-Regulatory-FSSAI (E-2155)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated, 16 June, 2023

To

1. The Commissioner of Food Safety of All States/UTs
2. All Regional Directors, FSSAI
3. All the Central Licensing Authorities cum Designated Officers, FSSAI

Subject: Enforcement of Plastic Waste Management Rules, 2016-Reg.

Madam/Sir,

Reference is drawn to Ministry of Environment, Forest and Climate Change O.M. F.No. HSM-17/6/2021-HSM Part(I) dated 18.05.2023. A copy of the O.M. is attached herewith.)

2. In this regard, it is to inform that the Ministry of Environment, Forest and Climate Change has notified the Plastic Waste Management Amendment Rules, 2021, which prohibits the manufacture, import, stocking, distribution, sale and use of the following **single use plastic items** such as candy sticks, ice-cream sticks, plates, cups, glasses, cutlery such as forks, spoons, knives, straw, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100 micron and stirrers, which have low utility and high littering potential w.e.f. 1st July,2022.

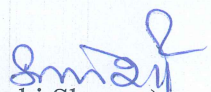
Further, it has also been informed by the MoEF&CC vide ibid OM that **use packing films around sweet boxes are prohibited** as per Plastic Waste Management (Amendment) Rules, 2021.

3. In view of the above, it is requested to instruct the concerned Food Safety Officers and Designated Officers under your respective jurisdictions to ensure effective compliance with the above rules to ensure no packing films are used to wrap/pack sweet boxes by any food business operator.

Further, in order to ensure self-compliance, the concerned FBOs should also be made aware of the said prohibition by giving wide publicity to the said amendment.

This issues with the approval of Competent Authority.

Yours faithfully,


(Inoshi Sharma)

Executive Director (Compliance Strategy)

Copy for information to:

1. Advisor (S&S), FSSAI, HQ, New Delhi
2. Sr. PS to CEO, FSSAI.
3. Dr. Satyendra Kumar, Director, Hazardous Substances Management Division, Ministry of Environment, Forest and Climate Change (MoEF&CC), New Delhi.
4. CTO- for uploading on FSSAI's website.